GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 385

TO BE ANSWERED ON THE 4^{TH} FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA) STAFF SHORTAGE IN PRISONS

385. SHRI GURJEET SINGH AUJLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that in most of the prisons, the staff strength is much below the national average as per the National Crime Records Bureau (NCRB);
- (b) if so, the details thereof;
- (c) whether most of the jails are over-crowded and medical assistance provided inside the premises is not adequate; and
- (d) if so, the details in this regard and the steps being taken by the Government to provide adequate doctors and dispensaries in jails?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) & (b): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by States and Union Territories (UTs) and publishes the same in its report "Prison Statistics India". Latest published report is of the year 2018. State/UT-wise sanctioned and actual strength of total jail staff as on 31.12.2018 are given in Annexure-I.
- (c) & (d): State/UT-wise details of capacity, inmate population and occupancy rate of jails as on 31.12.2018 are given in Annexure-II. State/UT-wise details of number of prison inmates per Medical Staff are given in Annexure-III.

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'Prisons' and 'persons detained therein' are State subjects as per Entry 4 of List II of Seventh Schedule to the Constitution of India. The States and UTs are competent to take appropriate action in their respective jurisdictions to provide adequate medical facilities to prison inmates. However, the Ministry of Home Affairs has issued advisories to States & UTs for initiating special recruitment drives to fill up the vacant posts of prison officials and appointing adequate number of psychiatrists, counsellors and doctors. A Model Prison Manual, 2016 has also been circulated to all States and UTs which has a dedicated chapter on 'Medical Care'.

State/UT-wise Sanctioned and Actual Strength of Total Jail Staff as on 31st December, 2018

SI.No.	State/UT	Sanctioned	Actual	% of actual to sanctioned strength
1	ANDHRA PRADESH	2646	1997	75.47
2	ARUNACHAL PRADESH	187	174	93.05
3	ASSAM	1189	914	76.87
4	BIHAR	8562	5213	60.89
5	CHHATTISGARH	1949	1494	76.65
6	GOA	274	183	66.79
7	GUJARAT	3213	2128	66.23
8	HARYANA	3696	2695	72.92
9	HIMACHAL PRADESH	754	503	66.71
10	JAMMU & KASHMIR ++	1581	933	59.01
11	JHARKHAND	2699	868	32.16
12	KARNATAKA	3459	2590	74.88
13	KERALA	1971	1832	92.95
14	MADHYA PRADESH	6659	5221	78.41
15	MAHARASHTRA	5065	4464	88.13
16	MANIPUR	574	523	91.11
17	MEGHALAYA	292	241	82.53
18	MIZORAM	372	272	73.12
19	NAGALAND	583	580	99.49
20	ODISHA	2964	2426	81.85
21	PUNJAB	3676	2680	72.91
22	RAJASTHAN	4438	2891	65.14
23	SIKKIM	188	91	48.40
24	TAMILNADU	5798	4646	80.13
25	TELANGANA	1924	1596	82.95
26	TRIPURA	640	425	66.41
27	UTTAR PRADESH	11130	6278	56.41
28	UTTARAKHAND	1033	657	63.60
29	WEST BENGAL#	4582	3194	69.71
	TOTAL (STATES)	82098	57709	70.29
30	A & N ISLANDS	148	112	75.68
31	CHANDIGARH	204	98	48.04
32	D & N HAVELI* @	0	6	-
33	DAMAN & DIU @	18	12	66.67
34	DELHI	3249	1999	61.53
35	LAKSHADWEEP	0	0	-
36	PUDUCHERRY	123	88	71.54
	TOTAL (UTs)	3742	2315	61.87
	TOTAL (ALL-INDIA)	85840	60024	69.93

- Prison Statistics India as per data provided by States/UTs.
- No separate staff for Jails. The Sub Divisional Officers and subordinates are looking after the jails also.
 Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.
 Now Union Territory of Jammu & Kashmir and Union Territory of Ladakh.

- @ Now the Union Territories -D& N Haveli and Daman & Diu are merged.

State/UT-wise Capacity, Inmate Population and Occupancy Rate of Jails as on 31st December, 2018

SI.No.	State/UT	Available Capacity	Inmate Population	Occupancy Rate (in %)
1	ANDHRA PRADESH	8786	6988	79.5
2	ARUNACHAL PRADESH	233	245	105.2
3	ASSAM	8888	8282	93.2
4	BIHAR	41441	38685	93.3
5	CHHATTISGARH	12063	18494	153.3
6	GOA	624	435	69.7
7	GUJARAT	13345	14980	112.3
8	HARYANA	18471	19270	104.3
9	HIMACHAL PRADESH	2178	2254	103.5
10	JAMMU & KASHMIR ++	2660	3085	116.0
11	JHARKHAND	16094	20629	128.2
12	KARNATAKA	13711	13944	101.7
13	KERALA	6806	7638	112.2
14	MADHYA PRADESH	28601	42057	147.0
15	MAHARASHTRA	24095	35884	148.9
16	MANIPUR	1272	920	72.3
17	MEGHALAYA	650	933	143.5
18	MIZORAM	1601	1677	104.7
19	NAGALAND	1450	442	30.5
20	ODISHA	19176	16501	86.1
21	PUNJAB	23488	22486	95.7
22	RAJASTHAN	21892	20134	92.0
23	SIKKIM	246	387	157.3
24	TAMIL NADU	22792	13674	60.0
25	TELANGANA	7195	5550	77.1
26	TRIPURA	2174	1042	47.9
27	UTTAR PRADESH	58914	104011	176.5
28	UTTARAKHAND	3540	5311	150.0
29	WEST BENGAL#	21772	23092	106.1
	TOTAL (STATES)	384158	449030	116.9
30	A & N ISLANDS	309	184	59.5
31	CHANDIGARH	1120	1035	92.4
32	D & N HAVELI @	70	39	55.7
33	DAMAN & DIU @	60	59	98.3
34	DELHI	10026	15468	154.3
35	LAKSHADWEEP	64	1	1.6
36	PUDUCHERRY	416	268	64.4
	TOTAL (UTs)	12065	17054	141.4
	TOTAL (ALL-INDIA)	396223	466084	117.6

Occupancy Rate = $\frac{Inmate\ Population}{Total\ Capacity}$ $_{x100}$

Occupancy Rate <100 shows space available for inmates in prisons.

Occupancy Rate >100 shows overcrowding in prisons.

- Prison Statistics India as per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.
- ++ Now Union Territory of Jammu & Kashmir and Union Territory of Ladakh.
- $@\:$ Now the Union Territories -D& N Haveli and Daman & Diu are merged.

State/UT-wise Number of Inmates per Medical Staff as on 31st December, 2018

		M	Medical Staff		
SI. No.	State/UT	Number of Staff	Number of inmates per medical staff		
1	ANDHRA PRADESH	40	174		
2	ARUNACHAL PRADESH	9	27		
3	ASSAM	48	172		
4	BIHAR	238	162		
5	CHHATTISGARH	53	348		
6	GOA	1	435		
7	GUJARAT	77	194		
8	HARYANA	62	310		
9	HIMACHAL PRADESH	16	140		
10	JAMMU & KASHMIR ++	70	44		
11	JHARKHAND	15	1375		
12	KARNATAKA	21	664		
13	KERALA	36	212		
14	MADHYA PRADESH	104	404		
15	MAHARASHTRA	73	491		
16	MANIPUR	33	27		
17	MEGHALAYA	18	51		
18	MIZORAM	11	152		
19	NAGALAND	5	88		
20	ODISHA	111	148		
21	PUNJAB	84	267		
22	RAJASTHAN	106	189		
23	SIKKIM	4	96		
24	TAMIL NADU	96	142		
25	TELANGANA	52	106		
26	TRIPURA	25	41		
27	UTTAR PRADESH	141	737		
28	UTTARAKHAND	14	379		
29	WEST BENGAL	25	923		
	TOTAL (STATES)	1588	282		
30	A & N ISLANDS	6	30		
31	CHANDIGARH	4	258		
32	D & N HAVELI @	0	-		
33	DAMAN & DIU @	0	-		
34	DELHI	314	49		
35	LAKSHADWEEP	0	-		
36	PUDUCHERRY	2	134		
	TOTAL (UTs)	326	52		
	TOTAL (ALL-INDIA)	1914	243		

Source: Prison Statistics India as per data provided by States/UTs.

⁻ indicates No Staff

[#] Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

⁺⁺ Now Union Territory of Jammu & Kashmir and Union Territory of Ladakh.

[@] Now the Union Territories -D& N Haveli and Daman & Diu are merged.